

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1504 of 2019

IN THE MATTER OF:

Anubhav AnilKumar Agarwal

...Appellant

Vs.

Bank of India & Anr.

...Respondents

Present: For Appellant: - Mr. Abhijeet Sinha, Mr. Mahesh Agarwal, Mr. Divyand Chandiramani, Mr. Syaishir Divatia and Mr. Rajeev Kumar, Advocates.

For Respondents:- Mr. Aditya Dewan, Mr. Somesh Dhawan, Mr. Jayant Mehta and Mr. Siddharth Chechani, Advocates for R-1.

Mr. Sugam Seth, Advocate.

Mr. Syed Sarfarar Karim, Advocate for IRP.

O R D E R

24.01.2020— Heard the parties. Judgment reserved.

(Justice S.J. Mukhopadhaya)
Chairperson

(Shreesha Merla)
Member(Technical)

Ar/RR